

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. O.A. 1084 of 1996.

Date of Order : 02.12.2003.

Present : Hon'ble Mr. S. Biswas, Administrative Member
Hon'ble Mr. Nityananda Prusty, Judicial Member

SANKAR KUMAR BHATTACHARYYA

VS.

THE UNION OF INDIA AND ORS.

For the applicant : None.

For the respondents : Mr. R.M. Roychowdhury, counsel.

O R D E R

MR. NITYANANDA PRUSTY, JM:

When the matter was taken up for hearing, neither the applicant nor his counsel is present even on the second call. However, Mr. R.M. Roychowdhury, 1d. counsel for the official respondents is present.

2. On perusal of the file, it is found that 1d. counsel for the applicant was not present on 31.12.2001, 12.04.2002, 03.07.2002, 09.10.2002, 07.02.2003, 12.05.2003 and 19.08.2003. In view of the above, as it appears that the applicant is no more interested to proceed with this case any further. The O.A. is accordingly dismissed for default. However, there shall be no order as to costs.


MEMBER (J)


S. A
MEMBER (A)

ASVS.